

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00093/2020

IN

ORIGINAL APPLICATION NO.170/00657/2019

DATED THIS THE 24<sup>TH</sup> DAY OF FEBRUARY, 2020

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

1. Union of India  
Through its Secretary  
Ministry of Defence,  
Central Secretariat,  
New Delhi – 110 001

2. Engineer in Chief,  
Engineer in Chief's Branch,  
Army Head Quarters, DHQ (PO)  
New Delhi – 01

3. The Chief Engineer,  
Head Quarters, Southern Command,  
Engineer's Branch, Pune – 01

4. Commander Works Engineer (AF-North),  
Bellary Road, Bangalore – 06

5. Garrison Engineer, Air Force  
MES, Hebbal, Headquarter  
Training Command Campus,  
Bangalore – 06. ....Applicants in MA/Respondents in OA

(By Advocate Shri S. Sugumaran)

Vs.

K. Venkatesh,  
W/o late Sri Kannan,  
Aged about 40 years,  
Working as Mate (SSK),  
O/o Garrison Engineer Air Force,

MES Hebbal, Headquarter Training  
Command Campus, Bangalore – 06. .... Respondent in MA/Applicant in OA  
(By Advocate Shri Subramanya Bhat)

O R D E R (ORAL)  
(HON'BLE DR. K.B. SURESH, MEMBER (J)

MA No. 170/00093/2020 for extension of time is allowed. Three months' time granted to comply with the order dated 27.09.2019 in OA No. 170/00657/2019.

(C.V. SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicants in MA No. 170/00093/2020**

Document No.1    Copy of the recommendation along with forwarding letter dated 16.01.2020

Document No.2    Copy of the order dated 27.09.2019 in OA No. 657/2019

\* \* \* \* \*